

Creation of employment opportunities in US by Indian IT companies

†2900. SHRI RAVI SHANKAR PRASAD :
SHRI RAMCHANDRA PRASAD SINGH :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that as per a report named “India’s Tech Industry in the U.S.”, Indian Information Technology companies have created one lakh additional employment opportunities in America during the last five years;

(b) if so, the details thereof;

(c) whether it is also a fact that additional new employment opportunities have been created in this industry in India as well during the same period; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) NASSCOM in its recent report has indicated that India’s Tech Industry in the US is adding jobs in the US economy. The direct employment created in the financial year 2011 has increased to 1.07 lakh from 58 thousand in financial year 2006.

(c) and (d) Labour Bureau, Ministry of Labour & Employment has been conducting quarterly quick employment surveys since January, 2009 to study the impact of global economic slowdown on Indian economy. As per report, additional new employment opportunities have been reported in different industries including IT/BPO sector in India. As per report of the thirteen quarterly survey conducted during October-December, 2011, the employment in IT/BPO sector has increased by 19.80 lakh during the October, 2008 to December, 2011.

Persons working in unorganized sector

†2901. SHRI RAMCHANDRA PRASAD SINGH :
SHRI RAM JETHMALANI :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that a large number of persons earn their livelihood by working in unorganised sector in the country;

(b) if so, the number of such persons in the country on the basis of Government assessment;

(c) whether it is also a fact that so far there is no solid mechanism for social security of the labourers engaged in this sector; and

† Original notice of the question was received in Hindi.

(d) if so, the reaction of Government thereto?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) According to the survey conducted by the National Sample Survey Organisation (NSSO) during 2009-10, the total number of workers employed in the unorganised sector was 43.7 crore.

(c) and (d) Recognizing the need for providing social security to unorganised workers, the Government has enacted the Unorganised Workers' Social Security Act 2008. The Act provides for constitution of National Social Security Board to recommend social security schemes viz life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers. The Government has launched the following schemes to provide social security to certain categories of unorganised workers.

The Rashtriya Swasthya Bima Yojana (RSBY) was launched on 1st October, 2007 to provide smart card based cashless health insurance cover of Rs. 30000/- per annum on a family floater basis to BPL families (a unit of five) in the unorganised sector. More than 2.89 crore BPL families have been covered under RSBY as on 25.04.2012.

RSBY has been extended to building and other construction workers {registered under the Building and other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996}, street vendors, beedi workers, MGNREGA beneficiaries (who have worked for more than 15 days during the preceding financial year) and domestic workers.

The Aam Admi Bima Yojana (AABY) was launched on 02.10.2007 to provide insurance cover to the head of family or one earning member of rural landless households. Under the scheme, the head of the family or one earning member in the family is insured. The benefits include Rs. 30,000 in case of natural death; Rs. 75,000 for accident death or total permanent disability due to accident and Rs. 37,500 for partial disability due to accident. The premium of Rs. 200 per member per annum is equally shared in the ratio of 50:50 between Central Government and respective State Government/ Union Territory. The children of beneficiaries of AABY studying between classes IX and XII are eligible for a scholarship @ Rs.100/- per month upto a maximum of two children. More than 1.98 crore lives have been covered under the scheme as on 29.02.2012.

Indira Gandhi National Old Age Pension Scheme (IGNOAPS) was expanded by revising the eligibility criteria. The persons living below poverty line and above the age of 60 years are eligible for old age pension of Rs. 200 per month. For persons above the age of 80 years the amount of pension has been raised to Rs. 500 per month. More than 1.90 crore persons have availed benefits under the scheme as on 29.02.2012.